

20

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 70/58,59/NCLT/AHM/2016 (New)
Co. Appeal No. 27/58,59/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company:

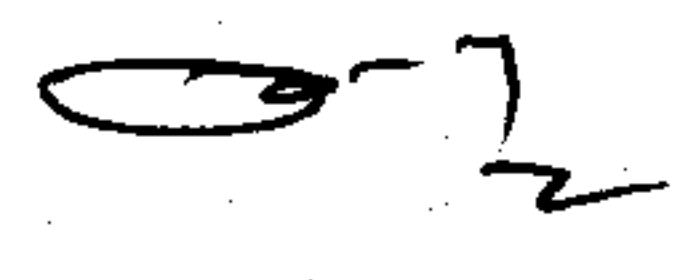
Balan N. Nagmani

V/s.

Ambuja Cements Ltd. & Ors.

Section of the Companies Act:

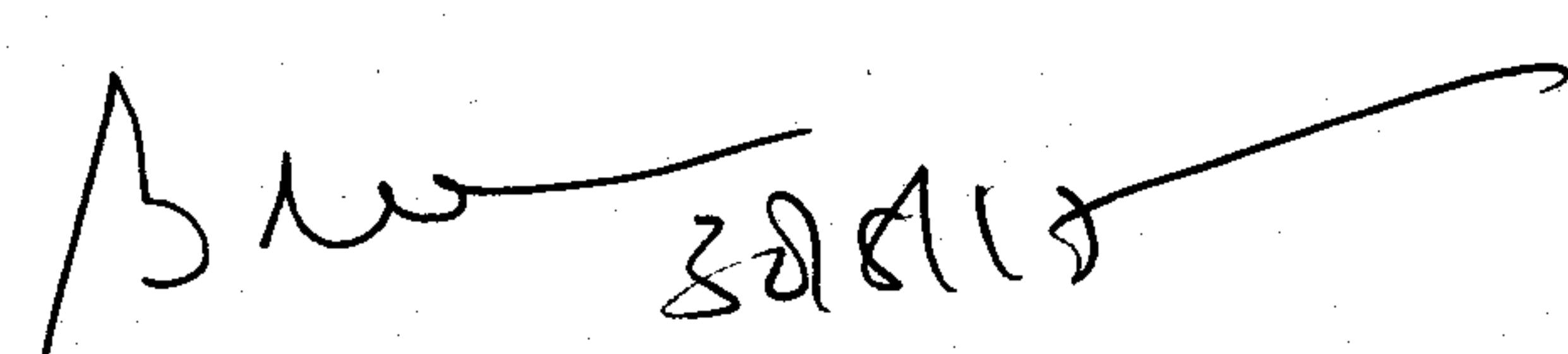
Sections 58,59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				
3	ATUL PARikh	AVP	JM Financial Services	

ORDER

None present for Appellant. None present for other Respondents. Mr. Atul Parikh Respondent (J M Financial Services Ltd).

List the matter on 25.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.